

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4730
ANSWERED ON:23.04.2010
WOMEN KILLED ON CHARGES OF WITCHCRAFT
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether scores of women are regularly killed on charges of witchcraft across the country;
- (b) : if so, whether the Government proposes to bring a legislation in this regard;
- (c) : if so, the details thereof; and
- (d) : the other measures taken or proposed by the Government for prevention of such activities in the country?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to(c): As per National Crime Records Bureau (NCRB) data a total of 186, 177 and 175 cases of murder and a total of 2, 2 and 1 cases of culpable homicide not amounting to murder, were registered in 2006, 2007 and 2008 respectively in which the motive was 'witchcraft'. There is no proposal to bring a legislation for it.

(d) : National Commission for Women (NCW) has sponsored and conducted Seminars/Conferences in Assam, Rajasthan and Jharkhand for creating awareness on the issue and to discourage this practice.